

GOVERNMENT OF INDIA
MINISTRY OF MINORITY AFFAIRS
RAJYA SABHA
QUESTION NO 26.07.2010
ANSWERED ON
REVISION OF FIFTEEN POINT PROGRAMME

84

Shri Sabir Ali

Will the Minister of RURAL DEVELOPMENT INFORMATION AND BROADCASTING MINORITY AFFAIRS be pleased to state :-

- (a) Whether Prime Minister's Fifteen Point Programme for the welfare of minorities has been revised;
- (b) if-so, the details thereof and the advantages of the revised programme over the previous programmes; and
- (c) the positive results coming out of this revised programme?

ANSWER

MINISTER OF STATE (INDEPENDENT CHARGE) FOR THE MINISTRY OF MINORITY AFFAIRS

(SALMAN KHURSHID)

(a) to (c) The Prime Minister's New 15 Point Programme for the Welfare of Minorities was revised and announced in June, 2006. It provides for programme specific interventions and a close monitoring mechanism. An important aim of the new programme, inter-alia, is to ensure that the benefits of various government schemes for the underprivileged reach the disadvantaged sections of the minority communities. In order to ensure that the benefits of schemes included in the programme flow equitably to minorities, the new programme envisages location of a certain proportion of development projects in minority concentration areas. It also provides that, wherever possible, 15% of targets and outlays under various schemes included in the programme should be earmarked for minorities. The implementation of the new programme is monitored closely by the Government on half yearly basis. Notable positive results of the new programme for 2009-10 are at Annex-A.